Oral Answers

- The Deputy Minister of Communications (Shri Raj Bahadur): (a) I presume the Member is referring to Monitoring Stations that have been established for (i) checking unauthorised wireless transmissions and (ii) detecting free space in the radio spectrum. There are five such Monitoring Stations in India, located respectively in Delhi, Calcutta, Jabalpur. Bombay and Bangalore.
- (b) The question of opening more stations to meet requirements in the radio field is under consideration, but no decisions have been taken in regard to the precise number.
- (c) There are no special regula-tions governing monitoring stations. There are however certain accepted international practices which are being followed by the Indian Stations.
  - (d) Rs. 2,81,048.

Shri S. C. Samanta: May I know, Sir. whether it is a fact that Gov-ernment is going to transfer the monitoring station from Jubalpur to

Shri Raj Bahadur: These things depend upon exigencies and requirements of the service. but this proposal is under consideration.

C. Samanta: May I know who are the experts that have been engaged to settle the strategic points at which to establish monitoring

Shri Raj Bahadur: They are ex-perts of the Department of Wireless Co-ordination and Planning.

Shri S. C. Samanta: For how long have Government been a member of the International Telegraph Union?

Shri Raj Bahadur: We are one of the founder members.

Shri B. S. Murthy: May I know whether Vizagapatam is being considered as one of the places to be selected or intended to be selected for such a station?

Shri Raj Bahadur: That question is under consideration, but at present, no such proposal with re-gard to Vizagapatam is under consideration.

## EMPLOYMENT EXCHANGES

\*330. Shri L. N. Mishra: Will the inister of Labour be pleased to Minister

(a) whether Government have some proposal to improve the Employment Exchanges in India; and (b) the percentage of the appli-cants for whom employment has been secured?

The Minister of Labour (Shri V. V. Giri): (a) Government have ap-pointed a Committee to enquire into the whole question of the future of the Employment Exchange Organi-

(b) 26.5 per cent.

Shri L. N. Mishra: May I know the terms of reference to this Com-

Shri V. V. Giri: The terms of reference are: whole

- (1) to enquire into the winguestion of the future one Resettlement and it of ployment Organisation and examine whether part of the Organisation should be transferred to the State Governments or not; in the latter event, what degree of the organisation and organization a superintendence and control should be retained by the Central Government;
- (2) to assess the results of ed by the Employment changes and Tra obtainincluding Schemes including the scheme for the training of Instructors and Supervisors at the Central Institute, Koni, Bilaspur;
- (3) to consider on what basis the Training Schemes should no continued and whether the present system of grant-ing stipends should be abo-lished or modified;
- (4) to examine whether there should be further expansion of Employment Exchanges and training programmes consonant with the increased requirements of the country;
- consider whether lation should be in (5) to consider hation should be introduced making it obligatory for industry to recruit personnel at least in the larger industrial centres, through Employment Exhaustrian ployment Exchanges; and
- (6) to consider whether Government should make a small levy from the employers and/or employment-seekers in order to finance part of the cost of the Organisation.

Shri L. N. Mishra: May I know the members of the Committee, and the time they are expected to submit their report?

Shri V. V. Giri: The names were published day before yesterday in the Press. However, I shall read out the names:

- (1) Shri B. Shiva Rao, M.P.-Chairmán,
- (2) Shri Hariraj Swaroop, representative of the All India Organisation of Industrial Employers on the Central Employment Advisory Com-
- (3) Shri Rattan Lal Malviya, President, Madhya Pradesh Branch of the INTUC, re-presentative of the INTUC on the Central Employment Ad
  - visory Committee. (4) Shri V. K. R. Menon, I.C.S. (Secretary, Ministry of Labour) representing the Ministry of Labour,
  - the
  - (5) A representative of Ministry of Finance, the
  - (6) A representative of Ministry of Education,
- $\begin{array}{ccccc} \Lambda & representative & of & the \\ Ministry & of & Home & Affairs, \end{array}$ and
- A representative of the Government of U.P. repre-senting the State Governments

Shri L. N. Mishra: May I know the mber of employment exchanges nu:mber working in India?

Shri V. V. Giri: I have not got at present the figure with me. but if the hon. Member so chooses. I shall certainly inform him.

Shrimati Ammu Swaminadhan: In view of the fact that some of the States have such training centres, is the Central Government thinking of the Central Government thinking the Central Government the Central Government the Central Government thinking the Central Government the Cen States' centres?

Shri V. V. Girl: Certainly.

Shrimati A. Kale: How many persons have been benefited so far, and what is the expenditure involved?

Shri V. V. Giri: The number of persons benefited is 17.91.794.

Shri B. S. Murthy: Is it not a fact that there are many trade unions in India like the Hind Mazdoor Sabha as well as the All India Trade Union Congress? If so, why should representatives belonging to one organisation only be represented on this Committee?

Mr. Speaker: Order, order. It is a matter for argument

Shri Nambiar: May I know whether a representative of the AITUC will also be included in the Committee?

Oral Answers

Mr. Speaker: That is a suggestion

Shri V. V. Giri: A representative of the INTUC is already there.

A DEPARTMENTAL POST OFFICES (SAVINGS BANK ACCOUNTS) EXTRA

\*331. Shri L. N. Mishra: Will the Minister of Communications be pleased to state whether it is a fact that Government have decided to permit the opening of Savings Bank Account in the Extra Departmental Post Offices in rural areas?

The Deputy Minister of Communica-tions (Shri Raj Bahadur): Savings Bank facilities are already provided in post offices in rural areas on as liberal a basis as the circumstances would permit.

Shri L. N. Mishra: Is it a fact that in the rural areas of Bihar, there are a large number of extra-departmental post offices without savings bank accounts?

Shri Raj Bahadur: There are a large number of them.

Shri L. N. Mishra: May I know whether it is a fact that a number of commercial banks, savings banks, public institutions and individuals experience great difficulties for want of banking facilities?

Shri Raj Bahadur: The main question relates to the savings banks facilities in the rural post offices. I do not know whether this question will be admissible.

The Minister, of Communications (Shri Jagjivan Ram): I may add that the question of extending the facilities in other extra-departmental offices is under consideration, and we are thinking of extending them.

Shri B. S. Murthy: May I know whe-ther Government will consider the idea of issuing drafts on these savings bank accounts?

Mr. Speaker: The hon, Member is putting suggestions for action. Under the rules, I cannot allow the question. Shri B. S. Murthy: It is about draft ...

Mr. Speaker: It may be a draft, but what the hon. Member is asking for is not information, but he is making a suggestion for action.